

**NATIONAL COMPANY LAW TRIBUNAL**

**NEW DELHI BENCH**

(IB) 137 (ND)/2018

**CORAM**

**PRESENT: MS. DEEPA KRISHAN  
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA  
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW  
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON  
05.06.2018.**

**NAME OF THE COMPANY: M/s Power2sme Pvt. Ltd. Vs. Uttam Strips  
Ltd.**

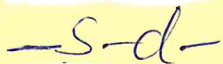
**SECTION OF THE COMPANIES ACT: 8 & 9 of IBC, 2016**

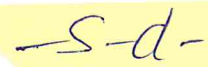
| <b>S.NO.</b> | <b>NAME</b>                | <b>DESIGNATION</b>                              | <b>REPRESENTATION</b> | <b>SIGNATURE</b> |
|--------------|----------------------------|---|-----------------------|------------------|
|              | <b>For the Petitioner:</b> | Mr. Pankaj Bhagat and Mr. Saore Alam, Advocates |                       |                  |
|              | <b>For the Respondent:</b> | None  |                       |                  |

**ORDER**

Application CA 209/2018 has been filed stating that the COC has taken a decision to appoint Mr. Sanjay Gupta as the RP in this case. Some objections are being raised in this respect by the Operational Creditor.

To come up on 6<sup>th</sup> June, 2018.

  
**(Deepa Krishan)**  
**Member (T)**

  
**(Ina Malhotra)**  
**Member (J)**